
Venigandla Rajyalakshmi, Vs Venigandla Venkata

Family Court Appeal No.189 Of 2011

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: Nov. 17, 2023

Acts Referred:

Hindu Marriage Act, 1955 " Section 9, 13(1)(ia), 13(1)(ib)#Indian Penal Code, 1860 " Section 323, 506, 509

Hon'ble Judges: K.Lakshman, J; K. Sujanam, J

Bench: Division Bench

Final Decision: Dismissed

Judgement